

F. No. 10/5/2018-PRP&P  
NATIONAL HUMAN RIGHTS COMMISSION  
(PRP&P DIVISION)

Faridkot House,  
Copernicus Marg, New Delhi  
Dated: 29<sup>th</sup> June 2018

**ORDER**

**Subject: - Constitution of Core Group on Business, Environment and Human Rights**

The Commission has decided to constitute a Core Group on Business, Environment and Human Rights, consisting of the following members:-

1. Dr. Viraf Mehta  
Advisor, Partners in Change, New Delhi
2. Shri Namit Aggarwal  
Lead Specialist - Private Sector Engagement, Oxfam India, New Delhi
3. Shri Rakesh Bharti,  
President, Confederation of Indian Industry (CII), New Delhi
4. Shri Pankaj R. Patel,  
President, The Federation of Indian Chambers of Commerce and Industry (FICCI), New Delhi
5. Shri Anil Khaitan,  
President, PHD Chamber of Commerce and Industry, New Delhi
6. Shri Sandeep Jajodia,  
President, ASSOCHAM, New Delhi
7. Dr. Devi Prasad Shetty,  
Chairman and Executive Director, Narayan Hridalaya, New Delhi
8. Prof. Vasanthi Srinivasan,  
Organizational Behaviour and Human Resource Management, Indian Institute of Management Bangalore, Bangalore
9. Ms. Kiran Shiv Nadar,  
Trustee and Chairperson, Shiv Nadar Foundation, Corporate Towers, SEZ,  
Campus, Noida, Uttar Pradesh

**Representatives of the Union Ministries/Government bodies**

10. Joint Secretary  
Ministry of Corporate Affairs, New Delhi
11. Joint Secretary  
Department of Public Enterprises, New Delhi

**Representative from International Organisation**

12. Ms. Dagmar Walter  
Director, International labour Organisation (ILO), New Delhi

**Special Invitees**

2. The Core Group will include Special Invitees (upto five) with the approval of the Hon'ble Chairperson, NHRC.


3. The terms of reference of the Core Group on Business, Environment and Human Rights are as under:

- i. to identify ways and means to promote dissemination and implementation of the United Nations Guiding Principles on Business and Human Rights: Implementing the "Protect, Respect and Remedy Framework";
- ii. to review the existing laws and regulations relevant to business, environment and human rights and to assist the Commission on recommending to the concerned Ministries on the effective implementation and/or need for revision of laws and regulations relevant to the issue.
- iii. to identify barriers in effective access to remedy and to suggest revision of relevant legislations and administrative provisions to ensure that these are accessible to victims of human rights abuse;
- iv. to examine the best practices in India and abroad dealing with the business, environment and human rights and to make suggestions thereon;
- v. to advise the Commission on updating the National Voluntary Guidelines on Social, Environment and Economic Responsibilities of Business (NVGs) issued by Ministry of Corporate Affairs in 2011;
- vi. to undertake national mapping of business, environment and human rights issues and to advise the Commission on recommending to Ministry of Corporate Affairs to address these identified risks in the National Action Plan.

4. The Core Group will meet as and when deemed necessary, in the Commission.

5. The participating Members of the Core Group shall be entitled to an honorarium of Rs. 2000/- and local transportation of Rs. 1000/-. The Members based outside Delhi shall also be entitled for reimbursement of economy class air fare (by Air India) for the to and fro journey undertaken by them to attend the Core Group meetings.

6. This issues with the approval of the Competent Authority.

  
(Dr. M.D.S. Tyagi)  
Joint Director (Research)  
Tel: 011-24663245-46

To,

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3. Shri Rakesh Bahrti, President, CII, Confederation of Indian Industry, The Mantosh Sondhi Centre, 23, Institutional Area, Lodi Road, New Delhi - 110 003. E-mail: info@cii.in.
4. Shri Pankaj R. Patel, President, FICCI, Ahmadabad University, Commerce Six Roads, Navrangpura, Ahmedabad - 380009, Gujarat.
5. Shri Anil Khaitan, President, PHD Chamber of Commerce and Industry, PHD House, 4/2 Siri Institutional Area, August Kranti Marg, New Delhi 110016. E-mail: phdcci@phdcci.in.
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9. Ms. Kiran Shiv Nadar, Trustee and Chairperson, Shiv Nadar Foundation, Corporate Towers, SEZ Campus, Plot No.3A, Sector 126, Noida - 201303. Email: amy@shivnadarfoundation.org.
10. Joint Secretary, Ministry of Corporate Affairs, A Wing, Shastri Bhawan, Rajendra Prasad Road, New Delhi - 110 001.
11. Joint Secretary, Department of Public Enterprises, Lodi Estate, CGO Complex, Lodi Colony, Delhi 110003.
12. Ms. Dagmar Walter, Director, International Labour Organisation (ILO), Core 4-B, III Floor, India Habitat Centre, Lodhi Road New Delhi-110003. Email: delhi@ilo.org.

Copy for kind information to:-

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3. PPS to Member (JDM)
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11. Sr. AO, AD (Pub.)